

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

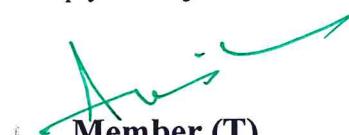
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.114/BB/ 17	-	Admission	Rule-6 of IB	Next Education India Pvt. Ltd. Vs K12 Techno Services Pvt. Ltd.

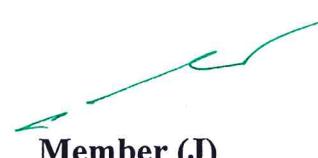
SL. NAME (IN CAPITAL) SIGNATURE  
NO. & PHONE NUMBER REPRESENTATION TO WHOM

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**O R D E R**

Matter is listed today for admission. Registry raised objections. Petitioner  
to comply the objections. List it on 09/11/2017.

  
**Member (T)**

  
**Member (J)**